

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 226

(IB)-1372(PB)/2018

IA/2658/2020, IA/2660/2020, IA-4314/2022

IN THE MATTER OF:

M/s. Captain Offset Printers

...

Appellant/Petitioner

Versus

M/s. Compacts Lamps Pvt. Ltd.

...

Respondent

Under Section: 9 of IBC, 2016

Order delivered on 20.03.2024

CORAM:

**SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)**

PRESENT:

For the Appellant : Adv. Joby p Varghese in IA NO 4314/2022

For the Respondent : Sr. Adv. H.L. Tiku, Adv. Yashmeet, Adv. Rahul for
R-13 in IA 2658 of 2020

For the Liq. : Adv. Akhand Singh

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 13.05.2024.

**Sd/-
(COURT FFICER)**